

Central Administrative Tribunal
Principal Bench, New Delhi.

O.A.No.1374/91

New Delhi this the 31st Day of May, 1995.

Hon'ble Sh. J.P. Sharma, Member(J)
Hon'ble Sh. B.K. Singh, Member(A)

Sh. Anil Kumar,
S/o Sh. Panna Lal Sharma,
R/o C/o Sh. Dharam Pal Qr.No.C-368,
Ahata Kidara Police Colony,
Delhi.

Applicant

(through Sh. A.S. Grewal, advocate)

versus

1. Commissioner of Police Delhi,
Delhi Police Headquarters,
M.S.O. Building, I.P. Estate,
New Delhi.

2. Deputy Commissioner of Police,
(Headquarters-I) Delhi,
Delhi Police Headquarters,
M.S.O. Building,
I.P. Estate,
New Delhi.

Respondents

(through Sh. Amresh Mathur, advocate)

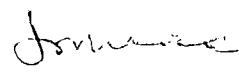
ORDER(ORAL)

delivered by Hon'ble Sh. J.P. Sharma, Member(J)

The learned counsel for the applicant
does not press this application. Accordingly, it is
dismissed as not pressed.


(B.K. Singh)

Member(A)


(J.P. Sharma)

Member(J)

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